PUBLISHED BY AUTHORITY

MINISTRY OF FINANCE
(Department of Revenue)
NOTIFICATION
New Delhi, the 28th June, 2017
No. 25/2017-Customs

G.S.R. 665(E).—In exercise of the powers conferred by sub-section (2) of section 1 of the Taxation Laws (Amendment) Act, 2017 (18 of 2017), the Central Government hereby appoints the 1st day of July, 2017 as the date on which all the provisions of the said Act shall come into force.

[F. No. 354/39/2017-TRU]
MOHIT TEWARI, Under Secy.